GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1240 TO BE ANSWERED ON 9TH FEBRUARY, 2018

HEALTHCARE SERVICES UNDER PPP MODEL

1240. SHRI KODIKUNNIL SURESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has formulated Guidelines for provision of healthcare services under Public Private Partnership mode in the country and if so, the details thereof;

(b) whether a draft Model Concessionaire Agreement for the provision of prevention and treatment services for non-communicable diseases at the district level been developed; and

(c) if so, the details thereof along with the data on grants and funds allocated for the same?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): Under National Health Mission (NHM) support is provided to the States/U.Ts to strengthen their health systems including for healthcare services under PPP Mode based on the proposals of the States/UTs in their Programme Implementation Plans (PIP).

Guidelines issued for many initiatives under NHM such as Mobile Medical Unit Services, NHM Free Diagnostics Service Initiative, Biomedical Equipment Management Maintenance Programme, Pradhan Mantri National Dialysis Programme, etc. contain model Request For Proposal (RFP) documents for PPP.

Draft Model Concessionaire Agreements (MCA) has been prepared by NITI Aayog for provision of prevention and treatment services for non-communicable diseases (Cardiac Sciences, Oncology, and Pulmonary Sciences) at the district level, especially in tier 2 & 3 cities and shared with States and hosted on NITI's website to seek public opinion. The link of the framework is as under:

http://niti.gov.in/writereaddata/files/document_publication/

Draft%20for%20Discussion-MCA%20on%20PPP%20in%20NCDs_0.pdf

http://niti.gov.in/writereaddata/files/document_publication/

Draft%20Guidelines%20on%20PPP%20in%20NCD_0.pdf